

and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, Poona, for the year 1973-74.
- (ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, Poona, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1973-74.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9867/75].

**ANNUAL REPORT OF ICAR FOR 1971-72
AND A STATEMENT re. DELAY**

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI ANNASAHEB
P. SHINDE):** I beg to lay on the
Table:—

- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi for the year 1971-72.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-9868/75].

ORDER NO. 44 OF DELIMITATION COMMISSION, REPORT ON GENERAL ELECTIONS TO LEGISLATIVE ASSEMBLIES DURING 1974 AND A STATEMENT re, HINDI VERSION OF REPORT

**THE MINISTER OF STATE IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (DR. SARAJINI
MAHISHI):** I beg to lay on the
Table—

- (1) A copy of Order No. 44 (Hindi and English versions) of the Delimitation Commission in respect of the State of Rajasthan published in Notification No. S.O. 289(E) in Gazette of India, dated the 30th June, 1975, under sub-section (3) of section 10 of the delimitation Act, 1972, [Placed in Library. See No. LT-9869/75].
- (2) (i) A copy of the Report on the General Elections held during the year 1974 to the Legislative Assemblies of Manipur, Nagaland, Orissa, Uttar Pradesh and Pondicherry—Statistical.
- (ii) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the above Report. [Placed in Library. See No. LT-9870/75].

**NOTIFICATIONS UNDER ALL INDIA
SERVICES ACT, 1951**

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS,
DEPARTMENT OF PERSONNEL AND
ADMINISTRATIVE REFORMS AND
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI OM MEHTA):** I beg to lay on the
Table a copy each of the following
Notifications (Hindi and English ver-